

Name of Corporate Debtor:	Mahara Pushya Agri Products Private Limited
Date of Commencement of CIRP:	11-03-2026
List of Creditors as on:	03-04-2026

List of secured financial creditors (Other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	Security Interest
		Date of receipt	Amount claimed	Amount of claim admitted provisionally	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	The Hongkong and Shanghai Banking Corporation Limited	24-03-2026	11,28,61,716	11,28,61,716	Secured	11,28,61,716	10,00,00,000	No	19%	0	0	0	0		1. Charge on all present and future movable properties of the Corporate Debtor, all present and future book debts and all present and future stock in trade. 2. Lien on deposits placed with Applicant up to an aggregate of Rs. 100,000,000/- (Indian Rupees One Hundred Million only). 3. Personal Guarantee dated 23.11.2021 executed by Mr. Sanjeev Gupta and Mr. Ashok Gupta. 4. Personal Guarantee dated 29 .10.2021 executed by Mr. Rakesh Agarwal and Mrs. Indu Agarwal. 5. Corporate Guarantee dated 03.11.2021 , issued by BTS Roller Flour Mills Private Limited for an amount of INR 10,00,00,000/-
2	HDFC Bank Limited	25-03-2026	47,52,23,610	47,52,23,610	Secured	47,52,23,610	47,52,23,610	No	81%	0	0	0	-		Hypothecation by way of first and exclusive charge in all present and future stocks and book debts, hypothecation on Plant & Machinery, moveable fixed assets of the company. Property Collateral Exclusive charge by way of equitable mortgage being all that piece and parcel of land in Survey No.10, 10/AA, 10/E & 5/E Total an extent Ac.11.21 Gts situated at Chinna Elikicheria Village, Kondurdu Mandal, Ranga Reddy District AND Land in Survey Nos. 8/A2 (0-35), 8/E (0-35), 9/AA(0-35), 9/A1(0-34) totally admeasuring Ac.03.19 Guntas situated at Chinna Elikicheria Village, Kondurdu Mandal, Ranga Reddy District -Personal Guarantees of Mr. Rakesh Kumar Agarwal, Mrs. Indu Agarwal, Mr. Ashok Gupta and Mr. Sanjeev Kumar Gupta
Total			58,80,85,326	58,80,85,326		58,80,85,326	57,52,23,610		100.00%	0	0	-	-	-	